

(2)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM

27 / 09 / 2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : MA/338/IB/2018  
PETITION NUMBER : CP/651/IB/2017  
NAME OF THE PETITIONER(S) : T.C.Moosa  
NAME OF THE RESPONDENT(S) : Karisma Foundations pvt ltd  
UNDER SECTION : Rule 11

S.No.	Name (in Capital)	Represented by	Signature
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**ORDER**

Counsels for both the parties are present. Counsel for the Corporate Debtor has brought one Demand Draft bearing No.501426 dated 10.08.2018 drawn on ICICI Bank, Palavakkam Branch for an amount of Rs. 4,00,000/- as full and final settlement between the parties. Therefore, the Application stands **disposed of**.

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(CH. MOHD. SHERIFF TARIQ)  
MEMBER (JUDICIAL)